



राजपत्र, हिमाचल प्रदेश

हिमाचल प्रदेश राज्य शासन द्वारा प्रकाशित

सोमवार, 11 मई, 2026 / 21 वैशाख, 1948

हिमाचल प्रदेश सरकार

TRANSPORT DEPARTMENT

NOTIFICATION

Shimla-171 002, the 8th May, 2026

No. TPT-C(9)-2/2026.—The Governor, Himachal Pradesh in exercise of the powers conferred by sub-section (6) of Section-41 of the Motor Vehicles Act, 1988 (Act No. 59 of 1988)

and all other powers enabling him in this behalf is pleased to allot/release registration marks **HP-01 DH and HP-02 DH alongwith Serial No. 0001 to 9999** to the Regional Transport Officer Dehra, District Kangra, Himachal Pradesh for registration of motor vehicles with effect from the publication of this notification in the H.P. Rajpatra (e-Gazette) in the public interest.

By order,
Sd/
(R.D. NAZEEM, I.A.S.),
Additional Chief Secretary (Transport).

**In the Court of Sh. Sanjeet Singh, HPAS, Marriage Officer-cum-Sub-Divisional Magistrate,
Hamirpur, (H.P.)**

In the matter of :

1. Sh. Anil Nughal aged 33 years s/o Sh. Parkash Chand, r/o Village Chountra Pandwin, Post Office Mair, Tehsil & District Hamirpur (H.P.).
2. Smt. Priyanka Kumari aged 29 years d/o Sh. Ravinder Kumar, r/o Raili Jajri, Tehsil Dhatwal at Bijhari, District Hamirpur (H.P.).

Versus

General Public

Subject.— Notice for Registration of Marriage.

Sh. Anil Nughal and Smt. Priyanka Kumari have filed an application u/s 15 & 16 of Special Marriages Act, 1954 alongwith affidavits and supporting documents before the Court of undersigned, stating therein that their marriage ceremony has been performed on 30-03-2026 at Jaskot Shiv Mandir at Hamirpur, Distt Hamirpur according to hindu rites and customs.

Therefore, the general public is hereby informed through this notice that if any person having any objection regarding this marriage, may file his/her objections personally or in writing, before this court on or before 20-05-2026. In case no objection is received by 20-05-2026, it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 23-04-2026.

Seal.

Sd/-
*Marriage Officer-cum-SDM,
Sub-Division Hamirpur, District Hamirpur (H.P.).*

ब अदालत कार्यकारी दण्डाधिकारी, तहसील धर्मपुर, जिला मण्डी (हि0प्र0)

मिसल नं0
06/2026तारीख मजरूआ
08-04-2026पेशी दिनांक
12-05-2026

मुकद्दमा शीर्षक :

श्री चूनी लाल पुत्र हिरा राम, निवासी हरयाणनाल, डाकघर तनेहड, तहसील धर्मपुर, जिला मण्डी हि0प्र0 प्रार्थी।

बनाम

आम जनता

प्रत्यार्थीगण।

प्रार्थना-पत्र बराये जेर-धारा 13(3) जन्म एवं पंजीकरण अधिनियम 1969.

उपरोक्त विषय के सन्दर्भ में श्री चूनी लाल पुत्र हिरा राम, निवासी हरयाणनाल, डाकघर तनेहड, तहसील धर्मपुर, जिला मण्डी हि0प्र0 ने एक प्रार्थना-पत्र मय Addl. District Registrar Birth & Death Mandi का पत्र ब्यान हल्फी व अप्राप्यता प्रमाण-पत्र स्थानीय पंजीयक/नकल परिवार रजिस्टर तनेहड प्रस्तुत किया है के अनुसार प्रार्थी की जन्म तिथि 09-10-1965 दर्ज है जोकि सही है लेकिन ग्राम पंचायत तनेहड के रिकार्ड में दर्ज नहीं है अब प्रार्थी अपनी जन्म तिथि 09-10-1965 सम्बन्धित ग्राम पंचायत में दर्ज कराना चाहता है। अतः इस इशतहार द्वारा सर्वसाधारण जनता को सूचित किया जाता है कि उपरोक्त जन्म तिथि 09-10-2026 दर्ज करने बारे यदि किसी का उज्जर एतराज हो तो असालतन/वकालतन दिनांक 12-05-2026 को प्रातः 10.00 बजे या इससे पूर्व इस अदालत में उपस्थित होकर अपना उजर/एतराज पेश कर सकता है अन्यथा अनुपस्थिति की अवस्था में पथोचित आदेश पारित कर दिए जाएंगे।

आज दिनांक 08-04-2026 को मेरे हस्ताक्षर व मोहर अदालत से जारी हुआ।

मोहर।

हस्ताक्षरित/-
कार्यकारी दण्डाधिकारी,
धर्मपुर, जिला मण्डी (हि0प्र0)।

ब अदालत कार्यकारी दण्डाधिकारी, तहसील औट, जिला मण्डी (हि0 प्र0)

मिसल नं0 : 09/2026

आगामी पेशी : 13-05-2026

श्री लविश कुमार पुत्र श्री लाभ सिंह, निवासी गांव शडौन नाला, डाकघर पनारसा, तहसील औट, जिला मण्डी, हि0प्र0 वादी।

बनाम

आम जनता

प्रतिवादी।

विषय.—जन्म पंजीकरण प्रमाण-पत्र व शैक्षणिक प्रमाण-पत्र में माता का नाम दुरुस्त करने बारे।

प्रार्थी श्री लविश कुमार पुत्र श्री लाभ सिंह, निवासी गांव शडौन नाला, डाकघर पनारसा, तहसील औट, जिला मण्डी, हि0प्र0 ने इस अदालत में आवेदन-पत्र मय शपथ-पत्र इस आशय से गुजारा है कि उसके जन्म प्रमाण-पत्र प्रपत्र-5 में त्रुटीवश माता का नाम श्रीमती लता देवी दर्ज हुआ है जबकि उसकी माता का सही नाम श्रीमती निर्मला देवी है। अब प्रार्थी उक्त जन्म प्रमाण-पत्र व अन्य कागजात में माता का नाम श्रीमती लता देवी के स्थान पर श्रीमती निर्मला देवी दर्ज करवाना चाहता है।

अतः इस इशतहार द्वारा आम जनता को सूचित किया जाता है कि यदि किसी व्यक्ति का उक्त व्यक्ति के जन्म प्रमाण-पत्र में माता का नाम सही करने बारे कोई उजर/एतराज हो तो वह असालतन/वकालतन तारीख पेशी 13-05-2026 को 10.00 बजे तक हाजिर होकर अपना उजर/एतराज पेश कर सकता है बसूरत गैरहाजिरी एकतरफा कार्यवाही अमल में लाई जाकर उचित आदेश पारित कर दिए जाएंगे।

आज दिनांक 13-04-2026 को मेरे हस्ताक्षर व मोहर अदालत से जारी हुआ।

मोहर।

हस्ताक्षरित/—
कार्यकारी दण्डाधिकारी,
तहसील औट, जिला मण्डी (हि0प्र0)।

ब अदालत श्री अंकित शर्मा, सहायक समाहर्ता प्रथम श्रेणी, सुन्दरनगर,
जिला मण्डी (हि0प्र0)

श्री रणजीत सिंह पुत्र श्री दुतु राम, निवासी गांव डमोहल, डाकघर अप्पर बैहली, तहसील सुन्दरनगर, जिला मण्डी (हि0प्र0) प्रार्थी।

बनाम

आम जनता

प्रत्यार्थीगण।

उनवान मुकद्दमा.—प्रार्थना-पत्र बराये कागजात माल में प्रार्थी की माता के नाम को दुरुस्त करने बारे।

श्री रणजीत सिंह पुत्र श्री दुतु राम, निवासी गांव डमोहल, डाकघर अप्पर बैहली, तहसील सुन्दरनगर, जिला मण्डी (हि0प्र0) ने इस न्यायालय में प्रार्थना-पत्र गुजारा है कि प्रार्थी की माता का नाम आधार कार्ड व मृत्यु प्रमाण-पत्र आदि दस्तावेजों में ठीकमु दर्ज है, जोकि सही है परन्तु राजस्व अभिलेख पटवार वृत्त पलौहटा के मुहाल नेरी में टिकमी देवी तथा पटवार वृत्त चाम्बी के मुहाल हरवाणी में टिकमी दर्ज है। प्रार्थी उपरोक्त राजस्व अभिलेख पटवार वृत्त पलौहटा के मुहाल नेरी में टिकमी देवी के स्थान पर टिकमी देवी उपनाम टिकमु तथा पटवार वृत्त चाम्बी के मुहाल हरवाणी में टिकमी के स्थान पर टिकमी उपनाम टिकमु करवाना चाहता है।

अतः इस इशतहार के द्वारा आम जनता को सूचित किया जाता है कि उक्त नाम दुरुस्ती के बारे में कोई भी उजर/एतराज हो तो दिनांक 14-05-2026 को सुबह 10.00 बजे असालतन या वकालतन हाजिर अदालत आकर अपना उजर/एतराज पेश कर सकता है। उपरोक्त तिथि के पश्चात् किसी भी व्यक्ति का कोई एतराज काबिले समायत न होगा व नाम दुरुस्ती के बारे में हस्ब जाब्ता कार्यवाई अमल में लाई जावेगी।

आज दिनांक 24-04-2026 को मेरे हस्ताक्षर व मोहर अदालत से जारी हुआ।

मोहर।

हस्ताक्षरित/—
सहायक समाहर्ता प्रथम श्रेणी,
सुन्दरनगर, जिला मण्डी (हि0प्र0)।

GOVERNOR'S SECRETARIAT
HIMACHAL PRADESH
LOK BHAVAN, SHIMLA

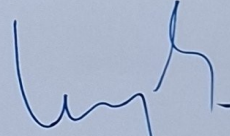
No. 45-2/85-GS

Dated: 8-05-2026

ORDER

In view of the provision under Section 24(3) of the University of Agriculture, Horticulture and Forestry, Himachal Pradesh Act, 1986 (Act No. 4 of 1987), Dr. Rajeshwar Singh Chandel, Vice-Chancellor, Dr. Y.S. Parmar University of Horticulture and Forestry, Nauni, Solan (H.P.) is completing the additional period of one year as Vice-Chancellor on 08.05.2026 and in exercise of powers conferred upon me by Sub Section (5) of Section 24 of the Himachal Pradesh Universities of Agriculture, Horticulture and Forestry Act, 1986 (Act No. 4 of 1987) as amended up to date, I, Kavinder Gupta, Chancellor, Dr. Y.S. Parmar, University of Horticulture & Forestry, Nauni, Solan hereby direct Dr. Harminder Singh Baweja, Principal Scientist, Department of Floriculture & Landscape Architecture, UHF, Nauni (Solan, H.P.), to hold the charge of the post of Vice Chancellor, Dr. Y.S. Parmar, University of Horticulture & Forestry, Nauni, Solan in addition to his own duties till further orders or till the new Vice-Chancellor is appointed, whichever is earlier, w.e.f. 09.05.2026.

The other terms and conditions of the service applicable to him will be as laid down in the Statute 3.1(i) of the Statutes of Dr. Y.S. Parmar, University of Horticulture & Forestry, Nauni, Solan.



Kavinder Gupta,
Governor (Chancellor),
Dr. Y.S. Parmar University of Horticulture
and Forestry, Nauni, Solan (H.P.).

CHANGE OF NAME

I, Indu Bala w/o Sh. Gurdial, r/o Old Kangra, Tehsil and Distt. Kangra (H.P.) declare that I have changed my minor son's name from Krishav to Addyash Pakhora. All concerned please note.

INDU BALA
w/o Sh. Gurdial,
r/o Old Kangra,
Tehsil and Distt. Kangra (H.P.).

CHANGE OF NAME

I, Swarup Chand s/o Sh. Makodu Ram, r/o Village Jalandhar Lahar, P.O. Muhal, Tehsil Dehra, Distt. Kangra (H.P.) declare that my name is wrongly recorded in Aadhar Card, PAN Card and Bank record as Saroop Chand whereas my name recorded in educational certificate as Swarup Chand which is correct. That Swarup Chand and Saroop Chand are name of the same person and it may be corrected from Saroop Chand to Swarup Chand in Aadhar Card, PAN Card, Bank record and other documents. Concerned note.

SWARUP CHAND
s/o Sh. Makodu Ram,
r/o Village Jalandhar Lahar,
P.O. Muhal, Tehsil Dehra,
Distt. Kangra (H.P.).

CHANGE OF NAME

I, Mohinder Singh s/o Sh. Paras Ram, r/o Village Baboh, P.O. Kohal, Tehsil Churah and Distt. Chamba (H.P.) declare that in my Aadhar Card bearing No. 7351 5297 1116 my name is wrongly entered as Mahinder Singh whereas my correct name is Mohinder Singh. I shall be known as Mohinder Singh for all purposes in future. All concerned please note.

MOHINDER SINGH
s/o Sh. Paras Ram,
r/o Village Baboh, P.O. Kohal,
Tehsil Churah and Distt. Chamba (H.P.).

CHANGE OF NAME

I, Maroo Ram Samyal s/o Late Sh. Ghasitu Ram, r/o Village Dhewa, P.O. Dhar, Tehsil Jawali, Distt. Kangra (H.P.)-176210 I am known by both names *i.e.* Maroo Ram Samyal & Maru Ram Samyal. In present my correct name is Maroo Ram Samyal. All concerned note.

MAROO RAM SAMYAL
s/o Late Sh. Ghasitu Ram,
r/o Village Dhewa, P.O. Dhar,
Tehsil Jawali, Distt. Kangra (H.P.)-176210.

CHANGE OF NAME

I, Gangu s/o Sh. Budhi Ram, r/o Village Dhar, P.O. & Tehsil Bali Chowki, Distt. Mandi (H.P.) declare that I want to change my name from Gangi Ram to Gangu in my Aadhar Card No. 7370 9766 2544. All concerned please note.

GANGU
s/o Sh. Budhi Ram,
r/o Village Dhar,
P.O. & Tehsil Bali Chowki,
Distt. Mandi (H.P.).

CHANGE OF NAME

I, Bishna Kumari w/o Sh. Piar Singh, r/o Chogan, P.O. Daroh, Tehsil Palampur, Distt. Kangra (H.P.) declare that I have changed my name in Aadhar Card No. 4492 5416 3300 from Bishni Devi to Bishna Kumari. Whereas my correct name is Bishna Kumari. All concerned please may note.

BISHNA KUMARI
w/o Sh. Piar Singh,
r/o Chogan, P.O. Daroh,
Tehsil Palampur, Distt. Kangra (H.P.).

CHANGE OF NAME

I, Balkar Singh s/o Sh. Pritam Singh, r/o Village & P.O. Jolna Khas, Tehsil Sihunta, Distt. Chamba (H.P.)-176207 declare that I have changed my minor son's name from Shiwaansh Thakur to Shivansh Thakur. He shall be known as Shivansh Thakur for all purposes in future. All concerned please note.

BALKAR SINGH
s/o Sh. Pritam Singh,
r/o Village & P.O. Jolna Khas,
Tehsil Sihunta, Distt. Chamba (H.P.)-176207.

CHANGE OF NAME

I, Virhima Devi w/o Sh. Bhagat Ram, r/o Village Bani, P.O. Chail Chowk, Tehsil Chachyot, Distt. Mandi, Oiri(55) (H.P.) declare that my correct name is Virhima Devi and wrongly recorded in my Aadhar No. 9373 9985 1971 as Birma Devi. All concerned note.

VIRHIMA DEVI
w/o Sh. Bhagat Ram,
r/o Village Bani, P.O. Chail Chowk,
Tehsil Chachyot, Distt. Mandi, Oiri(55) (H.P.).

CHANGE OF NAME

I, Kushaal Singh s/o Sh. Laxmi Singh, r/o Village Junti (757), Tehsil Kasauli, Distt. Solan (H.P.) declare that I have changed my name from Kushaal Singh to Kushal Singh. Please note all concerned for further.

KUSHAAL SINGH
s/o Sh. Laxmi Singh,
r/o Village Junti (757),
Tehsil Kasauli, Distt. Solan (H.P.).

CHANGE OF NAME

I, Sher Singh s/o Sh. Roomi Ram, r/o Village Inchura, P.O. Charda, Tehsil Churah, Distt. Chamba (H.P.) declare that in Aadhar Card bearing No. 9067 2391 9133 of my minor son his name is wrongly entered as Jeewan Singh s/o Pan Chand. Whereas his correct name is Pankaj Kumar s/o Sher Singh. He shall be known as Pankaj Kumar s/o Sher Singh for all purposes in future. All concerned please note.

SHER SINGH
s/o Sh. Roomi Ram,
r/o Village Inchura, P.O. Charda,
Tehsil Churah, Distt. Chamba (H.P.).

CHANGE OF NAME

I, Kanta Devi w/o Sh. Anil Kumar, r/o Village Dafawag, P.O. Ghanahatti, Tehsil & Distt. Shimla (H.P.) declare that I have changed my minor daughter's name from Youvika Verma (old name) to Yuvika Verma (new name). All concerned please may note.

KANTA DEVI
w/o Sh. Anil Kumar,
r/o Village Dafawag, P.O.
Ghanahatti, Tehsil & Distt. Shimla (H.P.).

CORRECTION OF NAME

I, Soti Devi w/o Yog Raj, r/o Vill. Chatraun, P.O. Dhalara, Teh. Sandhole, Distt. Mandi (H.P.) declare that my name is wrongly entered as Suti Devi in my Aadhar Card, whereas my correct name is Soti Devi. Please note.

SOTI DEVI
w/o Yog Raj,
r/o Vill. Chatraun, P.O. Dhalara,
Teh. Sandhole, Distt. Mandi (H.P.).

CORRECTION OF NAME

I, Sunil *alias* Harish Kumar s/o Late Baldev, r/o V.P.O. Muling, Tehsil Keylong, Distt. Lahaul-Spiti (H.P.) declare that my name is wrongly entered as Harish Kumar instead of Sunil and also my father's name is written as Gopal Dass instead of Baldev in my Aadhar Card. Concerned note it.

SUNIL ALIAS HARISH KUMAR
s/o Late Baldev,
r/o V.P.O. Muling,
Tehsil Keylong, Distt. Lahaul-Spiti (H.P.).

CHANGE OF NAME

I, Hetmani w/o Sh. Balbir Singh, r/o V.P.O. Bharain, Teh. Bhunter, Distt. Kullu (H.P.) declare that I have changed my name from Hemani to Hetmani for all purposes in future. Please note.

HETMANI
w/o Sh. Balbir Singh,
r/o V.P.O. Bharain,
Teh. Bhunter, Distt. Kullu (H.P.).

CORRECTION OF NAME

I, Bikal Kumar s/o Sh. Sharwan Kumar, r/o Vill. Khandera, P.O. Kakriar, Tehsil Hamirpur, Distt. Hamirpur (H.P.) declare that in birth certificate of my son Sahil Rana, my name & my wife's name is wrongly entered as Vicyal & Sonu respectively. Whereas my correct name is Bikal Kuma as and my wife's correct name is Sonu Kumari & my son's name is Sahil Rana. All concerned please note.

BIKAL KUMAR
s/o Sh. Sharwan Kumar,
r/o Vill. Khandera, P.O. Kakriar,
Tehsil Hamirpur, Distt. Hamirpur (H.P.).

CHANGE OF NAME

I, Yashpal s/o Meenu Ram, r/o Village Devdhar, P.O. Brehin, Tehsil Sainj, Distt. Kullu (H.P.) declare that I have changed my son's name from Gourab to Gaurav for all future purposes. Concerned note it.

YASHPAL
s/o Meenu Ram,
r/o Village Devdhar, P.O. Brehin,
Tehsil Sainj, Distt. Kullu (H.P.).

CORRECTION OF NAME

I, Sunit Bala w/o Pravine Kumar Rana 167/5, Shiv Kutir, Palace Colony, Mandi, Post Office Mandi, Tehsil Sadar Mandi, District Mandi (H.P.) declare that in my Aadahr Card No. 9723 5084 3027 my name as Sunita Rana is wrongly entered, correct name is Sunit Bala.

SUNIT BALA
w/o Pravine Kumar Rana,
167/5, Shiv Kutir, Palace Colony, Mandi,
Post Office Mandi, Tehsil Sadar Mandi,
District Mandi (H.P.).

CHANGE OF NAME

I, Harish Kumar s/o Sh. Ishwar Dutt, r/o Vill. Tundal (408), P.O. Tundal, Distt. Solan (H.P.) declare that I have changed my minor son's name from Baby two of Mamta to Devesh Kumar. Please note all concerned for further.

HARISH KUMAR
s/o Sh. Ishwar Dutt,
r/o Vill. Tundal (408),
P.O. Tundal, Distt. Solan (H.P.).

CHANGE OF NAME

I, Ravi Kumar s/o Sh. Hans Raj, r/o Vill. Salehar, P.O. Sudhial, Tehsil Nadaun, Distt. Hamirpur (H.P.) declare that I have changed my minor daughter's name from Samira to Samayra. She shall be known as Samayra for all purposes in future. All concerned please note.

RAVI KUMAR
s/o Sh. Hans Raj,
r/o Vill. Salehar, P.O. Sudhial,
Tehsil Nadaun, Distt. Hamirpur (H.P.).

CORRECTION OF NAME

I, Yashwanti Devi d/o Amar Singh, r/o Kothidhar, Post Office Kholanal, Tehsil Balichowki, Kholanal (541), Distt. Mandi (H.P.) declare that my correct name is Yashwanti Devi and wrongly recorded in my Aadhar Card No. 8605 5874 5190 as Banti Devi. All concerned note it.

YASHWANTI DEVI
d/o Amar Singh,
r/o Kothidhar, Post Office Kholanal,
Tehsil Balichowki, Kholanal (541), Distt. Mandi (H.P.).

CORRECTION OF NAME

I, Geeta Ram s/o Sh. Prakash Kumar, r/o Vill. Khile Barser (794), P.O. Kumarhatti, Teh. & Distt. Solan (H.P.) declare that I have changed my minor son's name from "Jiwan" to "Jeevan Sunar". Please note all concerned for further.

GEETA RAM
s/o Sh. Prakash Kumar,
r/o Vill. Khile Barser (794), P.O. Kumarhatti,
Teh. & Distt. Solan (H.P.).

CORRECTION OF NAME

I, Amarjeet Singh s/o Sh. Ramesh Chand, r/o Vill. Lower Pakhi, P.O. Bair Ghata, Teh. Palampur, Distt. Kangra (H.P.) declare that in matric certificate of my son Aditya Bhuria my name is wrongly entered as Amarjeet. Whereas my correct name is Amarjeet Singh. Please note.

AMARJEET SINGH
s/o Sh. Ramesh Chand,
r/o Vill. Lower Pakhi, P.O. Bair Ghata,
Teh. Palampur, Distt. Kangra (H.P.).

CHANGE OF NAME

I, Kashmiri Devi w/o Sh. Dhian Singh, r/o Village Jajri, P.O. Raili Jajri, Tehsil Barsar, District Hamirpur (H.P.) declare that I have changed my name from Kashmeeri Devi to Kashmiri Devi. I shall be known as Kashmiri Devi for all purposes in future. All concerned please note.

KASHMIRI DEVI
w/o Sh. Dhian Singh,
r/o Village Jajri, P.O. Raili Jajri,
Tehsil Barsar, District Hamirpur (H.P.).

CHANGE OF NAME

I, Namita Devi w/o Sh. Tazin Chhering, r/o Village Thangi, P.O. Thangi, Tehsil Moorang, District Kinnaur (H.P.) declare that I have changed my minor son's name from "Baby Third of Namita Devi" to Abhik Daras. He shall be known as Abhik Daras for all purposes in future. All concerned please note.

NAMITA DEVI
w/o Sh. Tazin Chhering,
r/o Village Thangi, P.O. Thangi,
Tehsil Moorang, District Kinnaur (H.P.).

CORRECTION OF NAME

I, Surindra Devi w/o Sh. Maroo Ram Samyal, r/o Village Dhewa, P.O. Dhar, Tehsil Jawali, District Kangra (H.P.)176 210 declare that I also known by the both names *i.e.* Surindra Devi & Surindra Samyal. In present my correct name is Surindra Devi. All concerned please note.

SURINDRA DEVI
w/o Sh. Maroo Ram Samyal,
r/o Village Dhewa, P.O. Dhar,
Tehsil Jawali, District Kangra (H.P.)176 210.

CORRECTION OF NAME

I, Shakuntala Devi w/o Sh. Kewal Kumar, r/o Village Tangroti, P.O. Ramehar, Tehsil Dharamshala, District Kangra (H.P.) declare that my minor daughter's name is wrongly recorded as "Baby One of Shakuntla" in her Aadhar Card. Her correct name as per Birth Certificate and Bonofide Himachali Certificate is Anika. Henceforth, she shall be known as Anika for all purposes. All concerned please note.

SHAKUNTALA DEVI
w/o Sh. Kewal Kumar,
r/o Village Tangroti, P.O. Ramehar,
Tehsil Dharamshala, District Kangra (H.P.).

CORRECTION OF NAME

I, Padam Singh Pun s/o Sh. Tilu Pun, r/o Village Kothi, P.O. Sarahan, Tehsil Pachhad, District Sirmaur (H.P.) declare that the actual name of my daughter is Naina Himani Pun Magar duly recorded in her birth certificate but in her Aadhar Card bearing No. 4510 7618 1797, it is recorded/shown as Naina Himani. I want to correct her name in her Aadhar Card also. All concerned please note.

PADAM SINGH PUN
s/o Sh. Tilu Pun,
r/o Village Kothi, P.O. Sarahan,
Tehsil Pachhad, District Sirmaur (H.P.).

CHANGE OF NAME

I, Aakanksha d/o Sh. Naresh Jasyal, r/o Village Bantera, P.O. Majhiar, Tehsil Nadaun, Distt. Hamirpur (H.P.) declare that I have changed my name from Akansha to Aakanksha. I shall be known as Aakanksha for all purposes in future. All concerned please note.

AAKANKSHA
d/o Sh. Naresh Jasyal,
r/o Village Bantera, P.O. Majhiar,
Tehsil Nadaun, Distt. Hamirpur (H.P.).

CHANGE OF NAME

I, Ved Prakash s/o Sh. Maya Dutt, r/o Village Karol (923), P.O. Nayagram, Tehsil Kasauli, District Solan (H.P.) declare that I have changed my minor daughter's name from "Temna Sharma" to Tamanna Sharma. All concerned please note for future.

VED PRAKASH
s/o Sh. Maya Dutt,
r/o Village Karol (923), P.O. Nayagram,
Tehsil Kasauli, District Solan (H.P.).

CHANGE OF NAME

I, Sajal Katoch s/o Sh. Madan Singh, r/o Village Brangal, P.O. Bhalei, Tehsil Salooni, District Chamba (H.P.) declare that I want to change my name from Sanjal Katoch to Sajal Katoch in my Aadhar Card No. 5092 3505 7592. All concerned please note.

SAJAL KATOCH
s/o Sh. Madan Singh,
r/o Village Brangal, P.O. Bhalei,
Tehsil Salooni, District Chamba (H.P.).

CORRECTION OF NAME

I, Tholu Ram s/o Sh. Lakhiya, r/o Village Bhayarta, P.O. Chunahan, Tehsil Balh, District Mandi, Bhiarta (239), District Mandi (H.P.) declare that my correct name is Tholu Ram and wrongly recorded in my Aadhar Card No. 7197 8153 0397 as Thaulu. All concerned please note.

THOLU RAM
s/o Sh. Lakhiya,
r/o Village Bhayarta, P.O. Chunahan,
Tehsil Balh, District Mandi, Bhiarta (239),
District Mandi (H.P.).

CORRECTION OF NAME

I, Jagat Ram (37 years old male) s/o Sh. Roop Dass, r/o Village Bagash, P.O. Poeg, Tehsil Anni, District Kullu (H.P.) declare that my is incorrectly recorded as "Jeevan" in my Aadhar Card. My correct name is Jagat Ram. This notice is issued for Aadhar name correction.

JAGAT RAM
s/o Sh. Roop Dass,
r/o Village Bagash, P.O. Poeg,
Tehsil Anni, District Kullu (H.P.).

CORRECTION OF NAME

I, Gilmo w/o Sh. Gulam Rasul, r/o Village Fangdotha, P.O. Charori, Tehsil Churah, District Chamba (H.P.) declare that in my Aadhar Card bearing No. 8921 2616 5487 my name is wrongly entered as Gillo. Whereas, my correct name is Gilmo. I shall be known as Gilmo for all purposes in future. All concerned please note.

GILMO
w/o Sh. Gulam Rasul,
r/o Village Fangdotha, P.O. Charori,
Tehsil Churah, District Chamba (H.P.).